[RAJYA SABHA]

81. No.	Name of the parties
29.	M/S Physicare, Bombay
3 0.	" Omax Laboratories, Indore
3 1.	" Euphoric Laboratories, Anklesh war, Gujarat
32.	" Lyka Laboratories, Bombay
33.	" Micron Laboratories, Bombay
34,	" Biddle Sawyer Private Limited Bombay
55.	" Synbiotics Limited, Bombay
3 6.	"Bhravy Pharmaceuticals, Baroda
37.	" Dexo Pharmaceuticals, Hyderabad
3 8.	., " Themis Pharmaceuticaals, Bombay
3 9.	" Medical Remedies
4 0.	" Convic Pharmaceuticals
4 1.	" Indo-Chem Laboratories, Indore
42,	" Dalphine Laboratories Ltd., Calcutta.

Workers in tea plantations

*336. SHRI PRITHIBI MAJHI: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the number of permanent workers in tea plantations is decreasing day by day in comparison to the gradual increase in the area under tea plantations; and

(b) if so, what steps Government are taking to check the decrease of permanent workers and to avoid the problem of resultant unemployment?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA); (a) and (b) According to the latest available information furnished by the Ministry of Commerce, as against the area under tea which showed a steady increase from 3.32 lakh hectares in 1980 to 3.84 lakh hectares in 1981 and to 3.95 lakh hectares in 1982, the total employment in tea plantations which marginally declined from 9.13 lakh workers in 1980 to 9.11 lakh workers in 1981 again increased to 9.15 lakh workers in 1982.

Collection of subscription from the public allowed to ITI and National Thermal Power Corporation

*337. SHRI SHEO KUMAR MISHRA:

SHRI KAPIL VERMA:

Will the Minister of FINANCE be pleased to state:

(a) what was the target of subscription through bonds allowed to the Indian Telephone Industries and the National Thermal Power Corpora-. tion from the public in February last; and

(b) how much money has been actually subscribed by the public and whether the over subscribed amounts are being allowed to be retained by the two units for utilisation for the Seventh Plan?

STATE IN THE MINISTER OF MINISTRY FINANCE OF THE JANARDHAN POOJARI): (SHRI (a) Messers, Indian Te'ephone Industries Ltd., was allowed by the Controller of Capital Issues to issue bonds amounting to Rs. 50 crores to the public by a prospectus and the National Thermal Power Corporation Ltd., was allowed to issue bonds amounting to Rs. 100 crores to the public by a prospectus.

(b) In the case of Indian Telephone Industries Ltd., an amount of Rs. 66 crores (as against sanction of Rs. 50 crores) was subscribed by the Public. In the case of National Thermal Power Corporation Ltd., the figusubscription still res are by the compiled Bankers being to the Issue. The oversubscribed amounts are likely to be allowed to be retained by the companies.

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